

ANNOUNCEMENTS BY THE CHAIR

SHRI PRAMOD TIWARI (Rajasthan): Sir, ...*(Interruptions)*..

MR. CHAIRMAN: Even before I have taken my seat! My ruling is straightway there. Unless I take the seat, there can be no point of order. When the Chairman is standing, I am sure everyone must have some deference to the Chair. You can ignore the man, but don't ignore the Chair. So, for the day, you cannot raise this point of order because a point of order wrongly raised once cannot be raised during the same day. ..*(Interruptions)*..

SHRI PRAMOD TIWARI: Sir, I did not raise it.

MR. CHAIRMAN: You raised it. You said, "point of order". ..*(Interruptions)*.. Again the same mistake!

श्री प्रमोद तिवारी: सर, मैं तो आपसे बैठने का आग्रह कर रहा था। ...*(व्यवधान)*...

MR. CHAIRMAN: Digvijaya Singh ji, you are not on your seat. ..*(Interruptions)*.. Your greetings mean your blessings, but that have to be from your seat. ..*(Interruptions)*..

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I was waiting for you to sit in the Chair. ..*(Interruptions)*..

MR. CHAIRMAN: Actually, I will tell you. ..*(Interruptions)*.. I am reflecting what Digvijaya Singh ji said. Hon. Members, there is an incident reported in public domain. We will check up. To tell you one instance; hon. Prime Minister was Pt. Jawaharlal Nehru and the hon. Member of Parliament, who became the Prime Minister later on, was Atal Bihari Vajpayee ji. When the Speaker came, Atal Bihari Vajpayee ji, the Member of Parliament, was in the gallery, standing. Someone raised a point of order that the hon. Member should have been on his seat. There was a ruling that supports you that when the Chairman or Speaker comes, stand wherever you are. So, you did the same thing. But I said something different. I said, I would love to get your blessings, but in a manner that you are from your designated seat. ..*(Interruptions)*.. .. Please take your seat. ..*(Interruptions)*..

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the Home Minister ..(*Interruptions*)..

MR. CHAIRMAN: Please take your seat. ..(*Interruptions*).. I have an announcement to make.

Hon. Members, pursuant to the discussion with leaders of the parties and the Minister of Parliamentary Affairs that I held with full benefit, it has been decided to change the order of the Government Legislative Business for today. Firstly, we will take up the Central Universities (Amendment) Bill, 2023 followed by the Repealing and Amending Bill, 2023. The Bills included in the Supplementary List of Business will be taken up thereafter. This was the request made by the hon. Members premised on a good ground. So, that is where we are. ..(*Interruptions*).. Now, Shri Dharmendra Pradhan to move a motion for consideration of the Central Universities (Amendment) Bill, 2023. ..(*Interruptions*)..

SHRI PRAMOD TIWARI: *

SHRI DIGVIJAYA SINGH: *

SHRI TIRUCHI SIVA: *

MR. CHAIRMAN: Nothing else will go on record. ..(*Interruptions*).. Nothing will go on record. Please bear with me. Trust your Chairman. I will come back to you on the issue. Before I rise, I will come back to the issue. I have indicated and they have resumed their seats. You also follow them, and I am fully hopeful ..(*Interruptions*).. Now, Hon. Minister. ..(*Interruptions*).. I have indicated, hon. Members, that I will come back to the House on the issue. And if required, take your inputs. ...(*Interruptions*)... By body language, you have raised it. ...(*Interruptions*)... Some words you have used have fallen on my ears. ...(*Interruptions*)... All right. ...(*Interruptions*)... I have a sound sixth sense to anticipate what Mr. Pramod Tiwari was going to say. ...(*Interruptions*)... I can figure it out. ...(*Interruptions*)... Give me five minutes. ...(*Interruptions*)... Now, the Minister.

* Not recorded.